

1	2	3
4	Bathinda-5	01
5	Chandimandir-2	01
6	Patiala-2	01
7	Panipat (NFL)	01
8	Barnala (AFS)	01
9	Patiala-3	02

(c) The cases are pending in the Regional office, Chandigarh for various periods between February 2009 and October 2009. The main reason for pendency is the non-receipt of the required documents from the employees.

(d) and (e) KVS has informed that most of the cases of anomaly in fixation of pay have been resolved and no single individual is responsible for the delay. In order to settle the pending 17 cases of pay anomaly, the concerned employees have been asked to re-submit the complete proposals with necessary documents.

Setting up of model schools

2560. SHRI B.S. GNANADESIKAN: Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:

- (a) whether Government has decided to set up 6000 model schools including 2500 through public private partnership (PPP) by next academic session;
- (b) if so, the details thereof;
- (c) whether these proposed schools will impart quality education to 25 lakh underprivileged children;
- (d) whether the Planning Commission has approved these proposals; and
- (e) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (SHRIMATI D. PURANDESWARI): (a) to (c) Government has decided to set up 6000 model schools at the block level at the rate of one school per block as benchmarks of excellence. The first phase of the programme to establish 2500 schools in educationally backward blocks (EBBs) under the State Government was launched in November, 2008. The sharing pattern for both recurring and non-recurring expenditure of these schools would be 75:25 between Central Government and the State Governments except for the special category States for which the sharing pattern is 90:10. The schools are envisaged as co-educational schools having classes VI-XII or IX-XII. The outlay for the model school scheme during the 11th Plan is Rs. 12,750 crores and the budget provision during 2009-10 is Rs.350 crore. 2500 model schools out of 6000 are envisaged to be set up through public private partnership.

(d) and (e) The Planning Commission was consulted before the finalization of the first phase of the scheme.